

**Affidavit to be Furnished by the candidate alongwith Nomination Paper
Before the Returning Officer**

For election to Legislative Assembly (Name of the House)

From Raghunathpur.....Constituency (Name of the Constituency)

Hari Shankar Yadav son/daughter/wife of Binja Yadav.....

Aged 62... years, resident of vill - Mixpur kushaha (mention full postal address), a candidate at the above
PO - Amwari, Dist. - Siwan
Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by RJD.....(name of the political party) / am contesting as an
Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	<u>ADUPY10GIN</u>	<u>2015-16</u>	<u>5,22,392/-</u>
2.	Spouse-	-	-	-
3.	Dependent 1	-	-	-
4.	Dependent 2	-	-	-
5.	Dependent 3	-	-	-

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	<u>1-Trial No. 3104/15 , Sec. 417 2PC</u> <u>2-Trial No. 6950/15 Sec. 465, 471, 1PC</u>
(b)	Name of the court, Case No. and Date of order taking cognizance :	<u>1- S.D.J.M. C1830/09 Trial 3104/15, 16-12-03</u> <u>2. DM Shaukar JM 6950/15 Dt. 15.03.2010</u>
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

हरीशंकर यादव

(c) Punishment imposed:

(5) That I give hereto below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	76,325/-	25000/-	-	-	-
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	The Sivan Cant Co-operative Bank Rd. 3591-62 UBA B A/c No. 100623101004 70 Rd. 7892-65 SBI A/c No 3537 8139680 Rd. 3,73,168/-	-	-	-	-
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	-	-	-	-	-
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.I.C. Policy Value for Rd. 1 Lac. Premium Rd. 11,395/-	-	-	-	-
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	-	-	-	-	-
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Scorpio Model 2016 Rd. 14.70 Lac.	-	-	-	-
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	-	-	-	-	-

(vii)	Any other assets such as value of claims/interest				
(ix)	Gross Total value				

3. Details of Immovable assets:

- (Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)		-	-	-	-
	Area (Total measurement in acres)	8.12.6.5	-	-	-	-
	Whether inherited property (Yes or NO)	No	-	-	-	-
	Date of purchase in case of self acquired property	Between 1970 To 2015	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	Rs. 16.01 Lacs	-	-	-	-
	Any Investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	Rs 25/- Lacs	-	-	-	-
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Survey No. 1125, 26, 27 at Chauki, Siwan	-	-	-	-
	Area (Total measurement in sq. ft.)	17820 sq ft	-	-	-	-
	Whether inherited property (Yes or NO)	No.	-	-	-	-
	Date of purchase in case of self acquired property	In between 1981 to 2014	-	-	-	-
	Cost of Land (in case of purchase) at the time of purchase	Rs 4.44 Lacs	-	-	-	-
	Any Investment on the land by way of development, construction etc.	Constructed 12 Rooms	-	-	-	-
	Approximate Current market value	Rs. 10.00 Lacs	-	-	-	-
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	Siwan	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	810 sq ft.	-	-	-	-

	Whether inherited property (Yes or NO)	NO	-	-	-	-
	Date of purchase in case of self acquired property	1987	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	Rs. 24000/-	-	-	-	-
	Any Investment on the property by way of development, construction etc.	Constructed 7 rooms	-	-	-	-
	Approximate Current market value	Rs. 4.00 Lac.	-	-	-	-
(iv)	Residential Buildings (including apartments,) - Location(s) - Survey number(s)	1/5th share of inherited property at Kushinara, Siwan	-	-	-	-
	Area (Total measurement in sq. ft.)	970 sq. ft.	-	-	-	-
	Built up Area (Total measurement in sq. ft.)	970 sq. ft.	-	-	-	-
	Whether inherited property (Yes or NO)	Yes	-	-	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any Investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	39.50 Lac.	-	-	-	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Car Loan 8.92. Lac. from Bihar Legislative Assembly	-	-	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	KCC Rs. 1.00 Lac.	-	-	-	-

	Any other liability					
	Grand total of liabilities					
(ii)	Government Dues:					
	Dues to departments dealing with government accommodation	—				
	Dues to departments dealing with supply of water	—				
	Dues to departments dealing with supply of electricity	—				
	Dues to departments dealing with supply of telephones/mobiles	—				
	Dues to departments dealing with government transport (including aircrafts and helicopters)	—				
	Income Tax Dues	—				
	Wealth Tax Dues	—				
	Service Tax Dues	—				
	Municipal /Property Tax Dues	—				
	Sales Tax Dues	—				
	Any other dues	—				
	Grand total of all Govt. dues	—				

(7) Details of profession or occupation:

a. Self.....

b. Spouse

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	
3.	Number and Name of the constituency and state	
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	

-
- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
4. The affidavit should be either typed or written legibly and neatly.